

**BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE)
AT CHENNAI**

MEMORANDUM OF APPLICATION

(Under Sections 14, 15 read with 18(1) of the National Green Tribunal Act,
2010)

Original Application No. 238 of 2025

X. Nallathambi

...Applicant

Vs.

The Union of India & Ors.

...Respondents

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//Certified to be true copies of the respective originals//
Dated this the 21st day of November, 2025, at Chennai



Through
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MEMO FILED BY THE APPLICANT

1. The present OA came up for admission on 18.11.2025. It was noticed by this Hon'ble Tribunal that work was proceeding illegally without obtaining clearance. It was represented on behalf of some parties seeking Impleadment that the authorities had applied for clearance a month ago. It was admitted by the respondents that clearance under the CRZ Notification, 2011 was not obtained.
2. A search of the MOEF&CC's portal shows that an application was filed only on 18.11.2025. Screenshot is annexed as **Annexure 9**.
3. The map filed by the project proponent along with the proposal is annexed along with this memo as **Annexure A10**, which shows that the bait curve is in CRZ IA area (shaded green). This is a coral reef, as seen from the land use plan of the CZMP annexed with the OA. Such activities are prohibited in CRZ IA.
4. On, 18.11.2025, the learned counsel for the fisheries department i.e the project proponent, undertook to inform the department to stop work. However, work has been continuing in a frenzy and on 19.11.2025 a lorry used for dumping rocks overturned. Screenshot of news in Polymer TV and photograph with date stamp is annexed as **Annexure A11**.

5. The ongoing / continuing construction is patently illegal and it is prayed that this Hon'ble Tribunal injunct the respondents from continuing the subject construction / activity and thus render justice.

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Through
A.Yogeshwaran
Counsel for the Applicant

The screenshot displays the PARIVESH portal interface. At the top, there is a navigation bar with the Government of India logo and the text 'PARIVESH Ministry of Environment, Forest and Climate Change'. The main content area is divided into two sections: 'Proposal Details' and 'Proposal History/Timeline'. The 'Proposal Details' section lists the following information: Proposal No.: IA/TN/CRZ/558626/2025, Single Window No.: SW/266073/2025, CAF No.: CAF/251255/2025, Project Name: CRZ Clearance for the Improvement of Existing Fish Landing Centre at Thangochimadam Village, Ramanathapuram District, Tamil Nadu., State: TAMIL NADU, Proposal For: Fresh Proposal Form, Application For: Fresh Proposal Form, and Date of Submission: 18/11/2025. The 'Proposal History/Timeline' section shows a table with two entries: 'Under Examination with SCZMA' with a start date of 18/11/2025 and end date of N/A, and 'Submitted' with a start date of 18/11/2025 and end date of 18/11/2025. The browser's address bar shows the URL: parivesh.nic.in/new/upgrde/#/trackYourProposal/proposal-details?proposalId=IA%2FTN%2FCRZ%2F558626%2F2025&proposal=442447578. The system tray at the bottom indicates the time as 12:24 PM on 19/11/25.

government of india

English

PARIVESH
Ministry of Environment, Forest and Climate Change

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Proposal Details

Proposal No.: IA/TN/CRZ/558626/2025
Single Window No.: SW/266073/2025
CAF No.: CAF/251255/2025
Project Name: CRZ Clearance for the Improvement of Existing Fish Landing Centre at Thangochimadam Village, Ramanathapuram District, Tamil Nadu.
State: TAMIL NADU
Proposal For: Fresh Proposal Form
Application For: Fresh Proposal Form
Date of Submission: 18/11/2025

Proposal History/Timeline

Activity Start Date - End Date

Under Examination with SCZMA	18/11/2025 - N/A
Submitted	18/11/2025 - 18/11/2025

12:24 PM
19/11/25



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NEWS

5:25

6

5G 96



You
19/11/25, 5:13 PM



0:08



-0:38

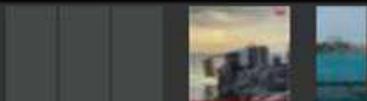
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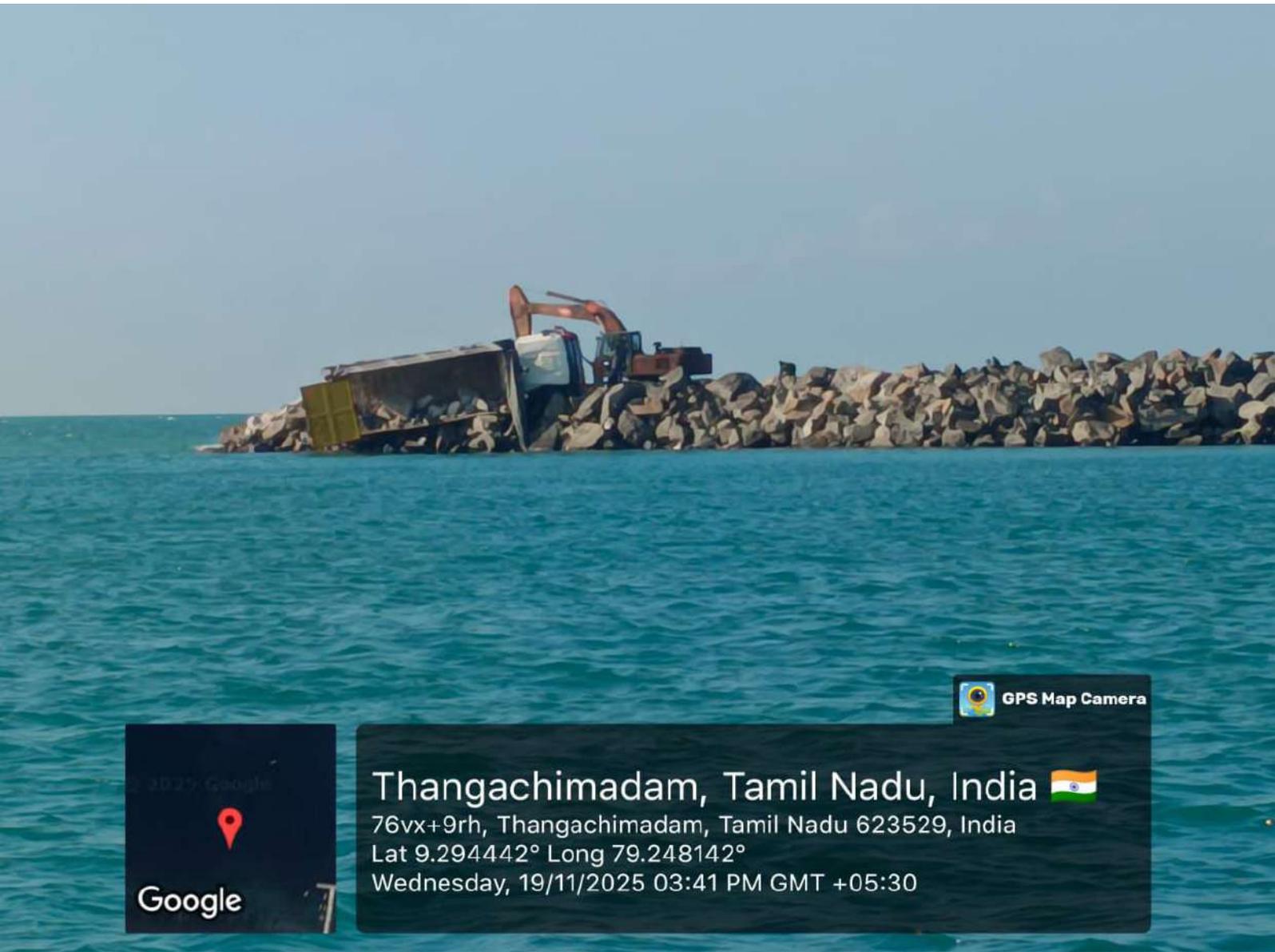


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Reply





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